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LOK SABHA

Friday, 10th September, 1954

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair.]

QUESTIONS AND ANSWERS

(See Part I)

12-05 P.M.

PAPERS LAID ON THE TABLE

APPROPRIATION ACCOUNTS (CIVIL)
1950-51, AUDIT REPORT, 1952 (PART II)
ETC.

The Deputy Minister of Finance (Shri A. C. Guha): I beg to lay on the Table a copy of each of the following papers under Article 151 (1) of the Constitution:—

- (1) Appropriation Accounts (Civil) 1950-51 and the Audit Report 1952 (Part II). [Placed in Library. See No. S—298/54.]
- (2) Commercial Appendix to the Appropriation Accounts (Civil) 1950-51 and the Audit Report 1952. [Placed in Library. See No. S—299/54.]

RULES RELATING TO ALL INDIA SERVICES

The Deputy Minister of Home Affairs (Shri Datar): I beg to lay on the Table a copy of each of the following Rules, under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (1) The Indian Administrative Service (Recruitment) Rules.

371 L.S.D.

1954. [Placed in Library. See No. S—300/54.]

- (2) The Indian Police Service (Recruitment) Rules, 1954. [Placed in Library. See No. S—301/54.]
- (3) The Indian Administrative Services (Probation) Rules, 1954. [Placed in Library. See No. S—302/54.]
- (4) The Indian Police Service (Probation) Rules, 1954. [Placed in Library. See No. S—303/54.]
- (5) The Indian Administrative Service (Cadre) Rules, 1954. [Placed in Library. See No. S—304/54.]
- (6) The Indian Police Service (Cadre) Rules, 1954. [Placed in Library. See No. S—305/54.]
- (7) The Indian Administrative Service (Regulation of Seniority) Rules, 1954. [Placed in Library. See No. S—306/54.]
- (8) The Indian Police Service (Regulation of Seniority) Rules, 1954. [Placed in Library. See No. S—307/54.]
- (9) The All India Services (Conduct) Rules, 1954. [Placed in Library. See No. S—308/54.]

RULES FOR THE GENERAL CONDUCT OF BUSINESS AND PROCEDURE IN REVENUE COURTS OF AJMER

The Minister of Food and Agriculture (Shri Kidwai): I beg to lay on the Table a copy of the Rules for the General Conduct of Business and Pro-